

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

**IA No. 508 of 2016 IN
DFR No. 2848 of 2016**

Dated: 3rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

Punjab State Transmission Corporation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

ORDER

**IA No. 508 of 2016
(*Appl. for Condonation of Delay*)**

Mr. Dhingra, learned counsel for the Central Commission seeks some time to go through the papers.

List the matter on **08.11.2016**.

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson